

**GOVERNMENT OF INDIA
MINORITY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:17
ANSWERED ON:19.11.2009
BACKWARD CLASSES IN MINORITIES
Chavan Shri Harischandra Deoram

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether the Government has constituted a National Commission for recommending measures for the welfare of socially and economically backward classes among religious and linguistic minorities;
- (b) if so, the details thereof; and
- (c) the date from which it is likely to start functioning?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF MINORITY AFFAIRS (SALMAN KHURSHID)

(a) Yes, Sir.

(b) The National Commission for Religious and Linguistic Minorities (NCRLM) (headed by Justice Ranganath Misra) to suggest, inter-alia, criteria for identification of socially and economically backward sections amongst religious and linguistic minorities and to recommend measures for their welfare, including reservation in education and government employment, was set up by the Government in October 2004. The Commission submitted its report to the Government in May, 2007. The recommendations of the NCRLM are under consideration of Government.

(c) Does not arise.